

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 895 of 2019**

**IN THE MATTER OF:**

**AMI Alloyes**

**...Appellant**

**Versus**

**Rappid Valves (India) Private Limited**

**...Respondent**

**Present:**

**For Appellant: Mr. Videh Vaish and Mr. Lalit Mohan, Advocates**

**For Respondent: Mr. Anando Mukherjee and Mr. Zain A. Khan, Advocates**

**ORDER**

**03.02.2020** Arguing Counsel for Appellant is not present. Time is sought.

On next date, no adjournment to be granted.

List the Appeal 'for hearing' on **03<sup>rd</sup> March, 2020**.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

*pks/md*